

भूम और पुनर्गति मंत्रालय में उप-मंत्री (श्री जी० बंकटस्वामी) : भविष्य निधि प्राधिकारियों ने निम्न प्रकार सूचित किया है :—

(क) मैसम जोधारा शूगर मिल्स प्रा० लि०, जोधारा (जिला रतलाम) ने जो कि मध्य प्रदेश में एक छूट प्राप्त प्रतिष्ठान है, भविष्य निधि के अंशदानों के भुगतान में छूट की है;

(ख) नवम्बर, 1969 से फरवरी, 1971 तक की अवधि के लिए भविष्य निधि के अंशदानों को हस्तांतरित न करने के लिए प्रतिष्ठान पर अभियोजन चलाने के लिए कार्यवाही आरम्भ की गई है। इस प्रतिष्ठान को स्वीकृत की गई छूट को रद्द करने का प्रस्ताव राज्य सरकार को भेजा गया है।

(ग) 42,418/- रुपये।

Impact of Nationalisation of Coal Mines on Management and Production and Sale of Coal

5249. SHRI BHOGENDRA JHA: Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Unstarred Question No. 1511 on the 1st March, 1973 and state:

(a) whether actual position regarding private owners having illegally taken away documents, implements and assets has since been determined;

(b) if so, the particulars thereof and the action taken thereon;

(c) the steps taken to ensure that coal at the pre-nationalisation price is made available to the consumers

throughout the country and particularly in North Bihar; and

(d) whether it is proposed to ensure sale of coal through public agencies; if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) and (b). The full details of documents, implements and assets, taken away by the private owners are not yet available.

(c) There has been no increase in the price of coal after the take over of the management of the coal mines. The same prices as were notified by the Joint Working Committee of the private sector Coal Industry, which were effective from 1st December, 1972 are being charged after the take-over. Every effort is being made to supply coal to consumers in different areas subject to availability of transport. Field organisations are also to keep into being touch with the supply position in different regions.

(d) The existing trade channels have not been disturbed as this would have resulted in a disruption in availability of coal and caused hardship to the consumers. The possibility of arranging distribution through public agencies is being studied. A proposal for distribution of coal meant for small consumers under the aegis of the State Governments through coal dumps is also under consideration.

Facilities to Class IV Employees of Narang Division, Eastern Command

5250. SHRI BHOGENDRA JHA: Will the Minister of DEFENCE be pleased to state:

(a) whether Class IV employees stationed at M.E.S.G.E., Narang Divi-

sion, Gauhati (Assam) working under Eastern Command have not been declared as permanent even after serving for more than three years; and

(b) whether such employees are not provided with uniforms, blankets, shoes, warm clothings, medical facilities and the facilities of leave etc., if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) and (b). The information is being collected and will be laid on the Table of the House.

Pay Scales of workers of Bhilai and Rourkela Steel Plants

5252. SHRI RAMAVATAR SHASTRI: Will the Minister of STEEL AND MINES be pleased to state:

(a) the existing designations and pay scales of different categories of workers in Bhilai and Rourkela steel plants;

(b) the existing production bonus scheme in the above two steel plants in the various departments; and

(c) when did the Government propose to introduce the production bonus scheme in the Bokaro Steel Limited?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) There are at present 8 principal scales of pay for the workers working in the operation and maintenance departments of the Bhilai and Rourkela Steel Plants. These scales of pay and some of the typical designations against each grade are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-4659/73]. Besides, there are 17 miscellaneous and 4 ministerial

scales of pay covering employees in non-works departments such as administration, personnel, medical, town administration, public relations etc.

(b) The production bonus scheme was introduced in these plants in December, 1961. The scheme has been revised based on work measurement and detailed industrial engineering studies undertaken in association with the Consultancy and Applied Research Division of the Administrative Staff College of India. While the revised scheme has been introduced in the Bhilai Steel Plant, the earlier scheme continues to be operative in the Rourkela Steel plant proper with certain modifications. Under the old scheme applicable to the Rourkela Steel Plant, a qualifying out-put for entitlement of incentive in respect of major operation departments has been fixed for each department. There is a bonus schedule indicating bonus percentage corresponding to different levels of production. The amount of incentive payment to an employee is calculated by applying the declared incentive percentage to a certain percentage of the basic pay depending on the category of employee. The service and certain general groups departments are paid bonus at the rate of 90 per cent and 50 per cent respectively of the arithmetical average of the declared bonus of the main production departments.

The revised scheme applicable in the Bhilai Steel Plant is based on performance of workmen in small groups, performance for this purpose being measured in terms of effort on effective production, and the individual bonus earning is related to the productivity of such small groups.

(c) Bokaro Steel Plant is still under construction. The question of introduction of a production bonus scheme in the plant will be considered by the management only after the plant has gone into production and when considered appropriate.